

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 87 of 2014

Dated : 10th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Powergrid Corporation of India Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo**

Counsel for the Respondent (s) : -

ORDER

The learned counsel for the appellant has finished his arguments.

Post the matter for arguments by the respondent side on **06th January, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/jps